

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

STARRED QUESTION NO:178  
ANSWERED ON:03.08.2006  
SAFETY NORMS AT AIRPORTS .  
Singh Shri Uday

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Directorate General of Civil Aviation (DGCA) has recently inspected several airports to check their safety standards;
- (b) if so, the details thereof and the discrepancies found in the safety norms; and
- (c) the steps taken/proposed to be taken to ensure safety norms are adhered to at all the airports in the country?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION ( SHRI PRAFUL PATEL )

(a), (b) and (c):- A statement is laid on the Table of the House.

Statement referred to in the Lok Sabha Starred Question No. 178 for 03.08.2006.

(a):- Yes, Sir.

(b):- During the year 2006, Directorate General of Civil Aviation (DGCA) inspected ten airports managed by Airports Authority of India (AAI) for ensuring the compliance of safety Standards and Recommended Practices as contained in Annexure 14 of International Civil Aviation Organisation (ICAO) Manual as well as procedures contained in Aerodrome Manual of AAI. Some general discrepancies were observed relating to infrastructure deficiencies like non - availability of adequate basic strip, non - availability of Runway End Safety Area (RESA), inadequacy of safety lanes in apron rescue and fire fighting services, Safety Management System (SMS) etc.

(c):- DGCA conducts safety audits prior to licensing an aerodrome as well as subsequently to ensure compliance of the safety norms laid down in the Aircraft Rules, 1937 and DGCA procedures which are in line with International standards, procedures and recommended practices. AAI also endeavours to maintain its airports as per ICAO norms and standards. Wherever it is not feasible to adhere to these norms, the AAI files a difference, which is duly notified. AAI has a Directorate of Aviation Safety with regional establishments in the Five Flight Information Regions of India, which conduct periodical inspections of various airports. The follow - up action is taken by all the concerned Directorates for remedial action.